

HIGH COURT OF DELHI AT NEW DELHI

No. 18 /Rules/DHC

Dated: 30/01/2010

PRACTICE DIRECTION

Hon'ble the Chief Justice, in continuation of the earlier Practice Direction No.4/Rules/DHC dated 03.03.2009, has been pleased to issue the following practice directions:-

In case of appeals/revisions/petitions etc. from the orders of the District Courts or Tribunals, Memo of Parties shall be filed in the form appended with these directions giving detailed particulars i.e. cause title, date of decision and name of the District Court/Tribunal which passed the impugned order or judgment.

The Practice Direction will come into force immediately.

By order

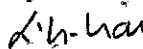

(RAKESH KAPOOR)
REGISTRAR GENERAL

Endst.No. 3776-3793/Rules/DHC

Dated: 30/01/2010

Copy forwarded for information and necessary action to :-

1. Secretary (Law & Justice), Govt. of NCT of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
2. The District & Sessions Judge, Delhi.
3. President/Secretary, Supreme Court Bar Assn., Supreme Court.
4. President/Secretary, Delhi High Court Bar Assn., Delhi High Court.
5. President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts.
6. Secretary, Supreme Court Legal Aid & Advice Committee.
7. Member Secretary, Delhi Legal Services Authority, Patiala House Courts.
8. Secretary, High Court Legal Aid & Advice Committee.
9. Secretary, Distt. Court Legal Aid & Advice Committee, Tis Hazari, Delhi.
10. PAs to Registrar General/Registrar (Admn)/Registrar (Vig.)/Registrar (Org.)/Registrar (RKD & Protocol)/Registrar (Gen.Admn.)
11. Registrar-cum-Secretary to Hon'ble the Chief Justice.
12. All Joint Registrars/Dy.Registrars/Asstt. Registrars, Delhi High Court.
13. Registrar (Computers) for uploading the Practice Direction on the website of this Court.
14. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.
15. Librarian, Delhi High Court.
16. Administrative Officers (Judicial), Delhi High Court.
17. Guard File.
18. Notice Board.


(L.K.GAUR)

JOINT REGISTRAR (RULES)

IN THE HIGH COURT OF DELHI
(Ordinary Civil/Criminal/Appellate Jurisdiction/Extra Ordinary Original Civil Jurisdiction)

APPEAL/REVISION/PETITION NO.....OF 20....

(Appeal/Revision/Petition against the judgment and order dated passed by
.....(Name and designation of the the Judge who passed the
impugned order) in Suit No._____/Case No. etc._____) titled.....
(cause title of the case as shown in the impugned order)

.....

Appellant(s)/Petitioner(s)

Vs.

.....

Respondent(s)

MEMO OF PARTIES

1.

2.

3.

Appellant/Petitioner(s)

Vs.

1.

2.

3.

Respondent(s)